T.C.P No. 52/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017

NAME OF THE PARTIES:

Mr. Gopal Ahuja

V/s.

M/s. Shree Ambuja Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mahes h n.	Adv for	a
	Charlens mirito	Pegi monu	
	Poeshert Kalleam		then
43	Nikela Varde i/b Kanga la	an Advocati	Wadhen

ORDER

TCP No.52/58,59,397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter on 9.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)